

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.11.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 406/2022 & IA No. 988 & 989/2022	Malka Naveen Kumar Vs Indian renewable Energy Development Agency Ltd.	M/s. Ashwin Shanbagh Mr. Himanshu Parmar S	
2	Comp App (AT) (CH) (Ins) No. 407/2022 & IA No. 994 & 995/2022	State Bank of India & Anr Vs Pankaj Srivastava & 3 Ors	Ms Chithra Nirmala	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) No 76/2022 & IA No. 722,723 & 752/2022	Hyde Engineering + Consulting Inc Vs Karan Manocha & 4 Ors	Mr. Pawan Jhabakh	Ms. Shireen Sethna Baria- R1
4	Comp App (AT) (CH) No. 107/2022 & IA No. 888, 889 & 890/2022	Hyde Engineering + Consulting Inc Vs Mr. Karan Manocha & 4 Ors	Mr. Pawan Jhabakh	Ms. Shireen Sethna Baria- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No.152/2022 & IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
6	Comp App (AT) (CH) (Ins) No.154/2022 & IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 180/2022 & IA No. 407, 408/2022	Dopesh Raja Vs Sadhanala Venkata Rao & Anr	Mr. Sandeep Kumar Ambalavanan	Mr. Anant Meratha- R1 Ms. Mummaneni Vazra Laxmi- R2
8	TA No. 15/2021 (Comp App (AT) No. 235/2020)	Thyagaraja Vs. The Church of South India Trust Association Ors.	Dr. SR Kalyani Mr. T Hemantha Alva	Mr. Adrian D. Rozario
9	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
10	Comp App (AT) (CH) (Ins) No 290/2022 & IA No 608,609 & 901/2022	Dr. Gopala Krishnan MS & Anr Vs Mr. Ravindra Beleyur & Anr	Mr. Raj Kumar Jhabakh	Mr. T. Ravichandran- R1
11	Comp App (AT) (CH) No.105/2022	Saramma Mohan & Anr Vs Vyapar Mandir Palarivatam Pvt. Ltd. & 7 Ors.	Mr. Philip Mathew Mr. KR Jinan	
12	Comp App (AT) (CH) (Ins) No.144/2022 & IA No. 331/2022	Jai Jinendra Enterprises Vs Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	
13	Comp App (AT)(CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr	Mr. K. Gaurav Kumar	Ms. Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2
14	Comp App (AT) (CH) (Ins) No. 384/2022 & IA No. 911, 912, 913, 914 & 955/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 14/2021 & IA No 36,37,38/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan R- R1
16	Comp App (AT)(CH)(Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd Vs Ucal Fuel Systems Ltd	Mr. Sri Krishna Bhagavat	Ms. Preeti Mohan

17	Comp App (AT) (CH) (Ins) No. 326/2021 & IA No. 676/2021	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr J Manivannan	Mr. Ravindranath- R1
18	Comp App (AT) (CH) (Ins) No.126/2021 & IA No. 224/2021	Indusind Bank limited Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan Karunanidhi
19	Comp App (AT)(CH)(Ins) No. 238/2021 & IA No. 500, 501, 502 & 503/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Ms. Deepika Murali Ms Shruti Kanodia	Mr. T. Ravichandran -R1 M/s Vinithra Srinivasan & Varun Srinivasan- R3 Mr. Akshay Sharma- R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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